



Mr. Ranjit Kumar, Sr. Adv.  
Mr. Mukul Singh, Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Praneet Pranav, Adv.

Mr. Kapil Sibal, Sr Adv.  
Dr. Abhishek Manu Singhvi, Sr Adv.  
Mr. Suhaan Mukerji, Adv.  
Mr. Nikhil Parikshith, Adv.  
Mr. Vishal Prasad, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Adit Subramaniam Pujari, Adv.  
Mr. Abhishek Manchanda, Adv.  
Mr. Sayandeep Pahari, Adv  
for PLR Chambers & Co., AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 We are not inclined to entertain the Special Leave Petition under Article 136 of the Constitution.
- 2 The Special Leave Petition is accordingly dismissed.
- 3 Pending application, if any, stands disposed of.

**(SANJAY KUMAR-I)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
COURT MASTER**